

IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE-12/2017-18 (Purchase Cell)

Sealed Tenders are invited with sample in favour of Undersigned from bonafide and reputed registered Firms / Suppliers having requisite experience to execute the order for supply of following **Miscellaneous items** for use of the Court within fifteen days (till 07.10.2017) from the date of Upload on the website of Patna High Court: [:http://patnahighcourt.gov.in](http://patnahighcourt.gov.in)

- 1.Mouthwash Listrine (80 ml)
2. Patanjali shampoo (200 ml)
3. Conditioner Patanjali 100 ml
4. Tooth brush Colgate
- 5.Tooth Paste Patanajali Dantkanti 100 g
- 6.Easy wash Godrej 250ml.
- 7.Tide surf 500g
- 8.Hand wash medicated
- 9.Shoe Polish (wax/liquid) cherry
- 10 Permanent Marker (Faber castell)
11. Post It
- 12.Rubber band (100 Pcs) *paquet*
- 13.Duracell AA Battery
- 14.Duracell AAA Battery
15. Khus soap
16. Vim liquid 250ml
17. Face wash (Himalaya)Neem 100 ml
18. Shoe Brush branded
19. Hand towell Bombay dyeing (40x60 cm)
- 20 Swipes

21. Wiper with rubber stick (Gala)

22. Wipe cloth

Terms & Conditions: -

- (i) The items should be in branded/good quality and original packs.
- (ii) The rate quoted in the tender should be exclusive of all taxes. GST will be charged as per applicable.
- (iii) No advance payment shall be made.
- (iv) The firms shall submit their bill in triplicate at the time of supply of materials.
- (v) The Court reserves the right to accept or reject any or all tenders.
- (vi) The firms should have G.S.T No.
- (vii) Payment will be made through Bank Draft, not in Cash.

OK
23/9/2017
Registrar (Estab)
Patna High Court.
Patna